

ITEM NO.114

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5950-5951/2014

DINESH CHANDRA AWASTHI . & ANR.

Appellant(s)

VERSUS

VIJAY @ VIJAI KUMAR MISHRA . & ORS.

Respondent(s)

WITH

C.A. No. 5960/2014 (III-A)

Date : 22-07-2026 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) : Mr. Prashant Chaudhary, AOR

Mr. Pavan Kumar, AOR
Mrs. Neelam, Adv.
Mr. Akhlesh Kumar Soni, Adv.
Mr. Nayeem Hasan Raza, Adv.
Mr. Sandeep Ratra, Adv.

For Respondent(s) :

Mr. Pavan Kumar, AOR
Mrs. Neelam, Adv.
Mr. Akhlesh Kumar Soni, Adv.
Mr. Nayeem Hasan Raza, Adv.
Mr. Sandeep Ratra, Adv.

Mr. Praveen Swarup, AOR
Mr. Ravi Kumar, Adv.
Mr. Rohit Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Shashank Singh, Adv.
Ms. Ashu Tomar, Adv.
Mr. Sukhamrit Singh, Adv.
Ms. Pooja, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of the fact that the matter is
listed for consideration in the "Samadhan

Samaroh” which is scheduled to be held in the Supreme Court on 21,22, and 23 August, 2026, post the matters on 30.09.2026.

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)